GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.1191 FOR ANSWER ON 19/09/2020

QUALITY CONTROL OF STEEL PRODUCTS

1191. SHRI M.V.V. SATYANARAYANA:

SHRI P.V. MIDHUN REDDY:

SHRI TALARI RANGAIAH:

SHRI SRIDHAR KOTAGIRI:

SHRI POCHA BRAHMANANDA REDDY:

SHRI KURUVA GORANTLA MADHAV:

SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has constituted a Technical Committee for examination and analysis of the applications received for issuance of clarifications, whether the products are covered under the purview of the Steel and Steel Products (Quality Control) Order 2020;
- (b) if so, the details thereof; and
- (c) the total number of such applications received and scrutinized from the State of Andhra Pradesh and a State-wise break-up thereof?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

- (a)&(b): Yes, Sir. Ministry of Steel has constituted a Technical Committee, comprising officials of BIS and domain experts from the industry to examine applications for import of steel products whether the steel products being imported fall within the purview of the Steel Quality Control Order or otherwise. Based on the recommendation of Technical Committee, Ministry of Steel issues requisite clarification to the applicants.
- (c): While information was earlier not being maintained State-wise, Ministry of Steel has set up a dedicated QCO portal for processing the applications since 27th July, 2020. As per the state-wise break-up of 472 applications (**Annex**) received in the Portal so far, no application has been received from the State of Andhra Pradesh.

Annex

Sr. No.	State	Number of Applications
1	Bihar	1
2	Delhi	11
3	Gujarat	40
4	Haryana	51
5	Himachal Pradesh	5
6	Jharkhand	4
7	Karnataka	41
8	Madhya Pradesh	2
9	Maharashtra	108
10	Punjab	43
11	Rajasthan	7
12	Tamil Nadu	141
13	Telangana	9
14	Uttar Pradesh	6
15	West Bengal	3
	Total	472
